## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 11/(MAH)/2012 CA No.:

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SIGNATURE

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016

NAME OF THE PARTIES:

Shri. Rejinder K Malhotra

V/s.

M/s. Transauto & Mechaids Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of the Companies Act, 2013

DECICNATION

S. No.	NAME	DESIGNATION	SIGNATURE
1	Subhah	Challe Davido	
2_	Paresh	Vyan Er-Do En Malluhr	to And
3-	Rele	en Malluh	
4			C.A. Ja Raberth
5			Malhon
4,	As Parks	en Cane, poh on Parekk., Adm	gor &
5.	A Ankil I	Mayor	spondent-8

## <u>Common Order</u> <u>CP No. 11 TO 14/397-398/CLB/MB/MAH/2012</u>

At request of the parties, Respondent is hereby directed to file reply within 15 days hereof and rejoinder if any 15 days thereof.

List this matter for hearing on 8.2.2017.

sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

sd/V. NALLASENAPATHY
Member (Technical)